

PATNA HIGH COURT, PATNA

CORRIGENDUM

Dated: 07.01. 2021

In the light of the Corrigendum no. 7/ Stha.-04-08/ 2020 Sa. Pra. 12620 dated 28.12.2020 issued by the General Administration Department, Government of Bihar, the name of **Ms. Vartika Singh** as mentioned at serial no. 138 of Court's notification no. 09 A dated 21.01.2020 issued vide Memo. No. 4146-4200 dated 21.01.2020, shall be read as **Ms. Vartika**.

By order of the High Court

Sd/- N.K. Pandey

Registrar General

Memo No. 997 - 1014 / Dated, Patna the 07.01. 2021

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ Joint Registrar – cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ The District and Sessions Judge Gaya / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ Senior Programmer, Patna High Court, Patna for uploading the same on the web site of the Court/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ S.O. I/C, Selection & Appointment Cell, Patna High Court, Patna/ S.O. I/C, Legal Cell, Patna High Court, Patna/ S.O. I/C, Vigilance Cell, Patna High Court, Patna for information and necessary action (and communication to the officer concerned.)

(-) For D. J. concerned only.



Registrar General